

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/490/ (IB)/CB/2017  
NAME OF THE PETITIONER(S) : SANJIV GOYAL  
NAME OF THE RESPONDENT(S) : ANTONY PROJECTS PVT LTD  
UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE  
REPRESENTATION BY WHOM

P. R. Balasubramanian Petitioner m/s  
4/8/17

ORDER

Counsel for petitioner present and submitted that he has sent notice to the respondent for their appearance before the Adjudicating Authority. He is directed to file proof of the same by the next date of hearing. Put up on 10.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)  
Member (Judicial)